

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N
Dated- Guwahati the 27th April, 2023

NO. HC.VII-100(Pt.-VIII)/2010/3608/A #### The Hon'ble Gauhati High Court has been pleased to **nominate** the following Judicial Officer to attend the "**CT (Counter Terrorism) Pilot Workshop**" conducted by FJC, Washington/CEELI Institute, Prague scheduled to be held on **29th & 30th April, 2023** at the Maharashtra Judicial Academy, Uttan (near Mumbai) in place of Shri Gote Mega, District & Sessions Judge, Yupia, Papum Pare, Arunachal Pradesh who has been **exempted** from attending the aforesaid programme.

Sl. No.	Name & Designation of the nominated Officer	Contact No.	E-mail ID
1.	Shri Sanjeev Kumar Sharma District and Sessions Judge, Kokrajhar	7086029797	sanjeevsharma.ghc@gmail.com

Further, the nominated officer is directed to submit a report after completion of the Course.

By Order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/3609-3626/A Dated: 27-04-2023

Copy forward for information and necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal-462044, Madhya Pradesh
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

5. The Principal Accountant General (A&E), Arunachal Pradesh, Itanagar, for information and necessary action.
6. The Registrar (Admin./Vigilance/ Estt.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.

(He is requested to inform the concerned Officer about this Notification)

9. Shri Sanjeev Kumar Sharma, District & Sessions Judge, Kokrajhar.
10. Shri Gote Mega, District and Sessions Judge, Yupia, Papumpare District.
11. The Deputy Director, Maharashtra Judicial Academy, Uttan-Gorai Road, Uttan, Bhayandar (W), District -Thane, Mumbai - 401106.
12. The Joint Registrar (Judl. / PM&P), Gauhati High Court, Guwahati.
13. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

15. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
16. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
17. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
27.04.23
REGISTRAR (JUDICIAL)